

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION

**LOK SABHA**

**UNSTARRED QUESTION NO. 2576  
TO BE ANSWERED ON 01.12.2016**

**Funds for Drinking Water and Sanitation**

† **2576.** Dr. SWAMI SAKSHIJI MAHARAJ

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the amount of funds provided by the Union Government to Uttar Pradesh for drinking water and sanitation separately during each of the last three years and the current year;
- (b) whether the said amount of funds were insufficient and if so, the reasons therefor; and
- (c) the volume of work still remaining to be done in the said areas in the State?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) Under National Rural Drinking Water Programme (NRDWP), the amount of funds provided by this Ministry to Uttar Pradesh for drinking water during each of the last three years and current year is given as under:

Year	2013-14	2014-15	2015-16	2016-17
Amount released (Rs. in crores)	804.92	1073.22	490.31	342.97 (till 28.11.16)

Under Swachh Bharat Mission (Gramin) {SBM(G)}, the Central share release to Government of Uttar Pradesh, during the last 3 years and in the current year is as under :

Year	Central share released (Rs. in crore)
2013-14	376.31
2014-15	237.98
2015-16	565.38
2016-17 (up to 28.11.2016)	534.26

(b) Under National Rural Drinking Water Programme (NRDWP), this Ministry allocates funds to the States / UTs based on the pre-approved criteria which includes weightage for Rural population, Rural SC and ST population, States under Desert Development Programme(DDP),Drought Prone Area Programme(DPAP), Hill Area Development Programme (HADP) and special category Hill States in terms of rural areas and rural population managing rural drinking water supply schemes weighted by a Management Devolution Index(MDI). As per the same, State of Uttar Pradesh has been allocated its share of funds.

(c) The status of coverage of rural habitations with drinking water supply in Uttar Pradesh as on 28.11.2016 as reported by the State in the Integrated Management Information System(IMIS) of the Ministry is as under:

Total Habitations	Fully Covered Habitations(provided with 40 lpcd or more)	Partially Covered Habitations(provided with less than 40 lpcd)	Quality Affected Habitations(where drinking water source is contaminated)
2,60,801	2,59,386	1,054	361

lpcd - litres per capita per day

Here, Partially Covered Habitations and Quality Affected Habitations are yet to covered with the present service norm of 40 lpcd.

Under SBM (G), as on 28.11.2016, 157.35 lakh Individual household latrines are required to be constructed in Uttar Pradesh.